Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2011

Dated :26th April, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Himachal Pradesh State Electricity Board **… Appellant(s)**

Versus

H.P. Electricity Regulatory Commission & Anr. **….Respondent(s)**

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. Antaryami Upadhyay & Mr. Anish Singh
Counsel for the Respondent(s): Mr. S.B. Upadhyay, Sr. Adv. with Mr. Jayesh Gaurav for Jaiprakash Power Ltd. Ms. Surbhi Sharma for HPERC

APPEAL No.178 of 2010

Jaiprakash Power Ventures Limited **… Appellant(s)**

Versus

H. P. Electricity Regulatory Commission & Anr. **….Respondent(s)**

Counsel for the Appellant(s): Mr. S.B. Upadhyay, Sr. Adv. with Mr. Jayesh Gaurav for Jaiprakash Power Ltd.
Counsel for the Respondent(s): Mr. R.K. Mehta, Mr. Antaryami Upadhyay & Mr. Anish Singh for HPSEB Ms. Surbhi Sharma for HPERC

ORDER

Mr. R.K. Mehta, the learned counsel is filing Rejoinder today in Appeal No. 9 of 2011 and reply in Appeal No. 178 of 2010 after serving copy on the other side.

In both the matters, pleadings are complete. Post the matters for hearing on ***24.05.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS